

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:1590  
ANSWERED ON:02.08.2000  
ALLOCATION OF FUND  
SATYAVRAT CHATURVEDI;SUNDER LAL TIWARI

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether it is a fact that major portion of allocation is sanctioned only in the last three months of the year for several projects;
- (b) if so, whether the Government have reviewed its effect on construction works;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to make provisions to sanction the amount for the schemes/projects in the beginning of the year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORMS, PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN SHOURIE)

(a) No, Sir. The allocations to projects are made by the Planning Commission/ Ministry of Finance at the time of Annual Plan each year based on their work plans. However, release of funds to projects under implementation in Railways and Surface Transport Sectors is based on a schedule of payment each year.

(b)&(c) Questions do not arise.

(d) A scientific method based on Programme Evaluation Review Technique (PERT) Chart is adopted by the Planning Commission to assess the fund-requirements of projects right in the beginning of the year.